GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2234
ANSWERED ON:07.12.2011
VACANCIES IN MTNL AND BSNL
Bali Ram Dr.; Mithlesh Shri; Nagar Shri Surendra Singh; Thakur Shri Anurag Singh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a large number of posts including General Manager Telecom, and TTA in telephone exhanges in Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) are lying vacant;
- (b) if so, the details thereof, post-wise, circle-wise and department and PSU-wise alongwith its likely impact on the functional efficiency;
- (c) the action taken by the Government to fill up these vacancies;
- (d) whether the Government has ordered all ITS Group A officers from various circles/States to report to Delhi;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the plan of Department of Telecommunication for the gainful utilization of ITS officers keeping in view the existing shortage in the various units of DoT and the future requirement for implementing the Government's ambitious National Telecom Policy, 2011?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) No, Madam.
- (b)&(c) Does not arise in view of (a) above.

(d)to(f) Four option letters dated 22nd September, 2011 were issued by the Department of Telecommunications calling for option from Group 'A' officers of Indian Telecom Service (ITS)/ Telegraph Traffic Service (TTS)/ Telecom Factories Service (TFS), General Central Service (GCS), Indian P&T Accounts & Finance Service (IP&T AFS) and P&T Building Works Service (P&T BWS) for exercising option for absorption in BSNL/MTNL. Last date for exercising options for officers working in Department of Telecommunications or on deputation to organizations other than BSNL/MTNL was prescribed as 28th October, 2011. Such date for Officers on deemed deputation to BSNL/MTNL was 8th November, 2011. An Office Memorandum dated 3rd November, 2011 has been issued by the Department of Telecommunications whereby Group 'A' officers working on deemed deputation to BSNL/MTNL who have either not exercised their option for absorption in BSNL/MTNL or have opted for Government service or have exercised conditional option by the last date prescribed for exercising option, i.e. 8th November, 2011, have been ordered to be reverted to Government from 9th November, 2011 onwards. Officers who approached the Courts and where the Courts, as per records obtainable in the Department of Telecommunications, have been granted interim stay or given interim directions have been asked to continue in BSNL/MTNL. Till 30th November, 2011, 427 officers including 390 ITS officers who were on deemed deputation to BSNL/MTNL have been repatriated by these organisations to DoT. Of these, 368 officers including 332 ITS officers have reported to DoT. After repatriation, such Group 'A' officers including ITS officers who opt to continue in Government service but are found to be in excess of requirement of the DoT shall be redeployed through the Surplus Cell of the Government in terms and sub-rule (6) of rule 37-A of CCS (Pension) Rules, 1972."